

**RESUME OF WORK DONE BY
LOK SABHA**

SECOND LOK SABHA—SEVENTH SESSION

(9th February to 9th May, 1959)



**LOK SABHA SECRETARIAT
NEW DELHI**

LOK SABHA

BULLETIN—PART II

(General Information relating to Parliamentary and other matters)

Wednesday, May 13, 1959/Vaisakha 23, 1881 (Saka)

No. 2662

Resume of Work done by Lok Sabha during the Seventh Session of Second Lok Sabha

Period of Session	9th Feb., to 9th May, 1959.
Number of Sittings	65.
Number of Sitting hours	427 hours and 29 minutes.

1. Adjournment Motions

Consent withheld by Speaker	37.
Admitted	1.

2. Bills

A. GOVERNMENT BILLS

(i) Introduced—

- (1) The Indian Income-Tax (Amendment) Bill, 1959
- (2) The State Bank of India (Amendment) Bill, 1959
- (3) The Banking Companies (Amendment) Bill, 1959
- (4) The Appropriation Bill, 1959
- (5) The Finance Bill, 1959
- (6) The State Bank of India (Subsidiary Banks) Bill, 1959
- (7) The Appropriation (Railways) Bill, 1959
- (8) The Appropriation (Railways No. 2) Bill, 1959
- (9) The Indian Lighthouse (Amendment) Bill, 1959
- (10) The Appropriation (Vote on Account) Bill, 1959
- (11) The Coal Grading Board (Repeal) Bill, 1959
- (12) The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1959
- (13) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1959
- (14) The Appropriation (No. 2) Bill, 1959
- (15) The Employment Exchanges (Compulsory Notification of Vacancies) Bill, 1959

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- (16) **The Dowry Prohibition Bill, 1959**
 - (17) **The Reserve Bank of India (Amendment) Bill, 1959**
 - (18) **The Road Transport Corporations (Amendment) Bill, 1959**
 - (19) **The Companies (Amendment) Bill, 1959**
 - (20) **The Appropriation (No. 3) Bill, 1959**
 - (21) **The Appropriation (Railways) No. 3 Bill, 1959**
- (ii) **Bills passed by Rajya Sabha and laid on the Table—**
- (1) **The Cost and Works Accountants Bill, 1959**
 - (2) **The Census (Amendment) Bill, 1959.**
- (iii) **Referred to Joint Committees—**
- (1) **The Arms Bill, 1958**
 - ***(2) The State Bank of India (Subsidiary Banks) Bill, 1959**
 - ***(3) The State Bank of India (Amendment) Bill, 1959**
 - (4) The Banking Companies (Amendment) Bill, 1959.**
 - ***(5) The Companies (Amendment) Bill, 1959.**
- (iv) **Report of Joint Committee presented—**
- The Indian Electricity (Amendment) Bill, 1958.**
- (v) **Report of Joint Committee laid on the Table—**
- **The Cost and Works Accountants Bill, 1958.**
- (vi) **Bills Passed—**
- (1) **The Delhi Land Reforms (Amendment) Bill, 1958**
 - (2) **The Delhi Panchayat Raj (Amendment) Bill, 1958**
 - †**(3) The Pharmacy (Amendment) Bill, 1958**
 - (4) The Indian Railways (Amendment) Bill, 1958.**
 - (5) The Workman's Compensation (Amendment) Bill, 1958, as passed by Rajya Sabha.**
 - (6) The Indian Income-Tax (Amendment) Bill, 1959**
 - (7) The Appropriation Bill, 1959.**
 - (8) The Appropriation (Railways) Bill, 1959**
 - (9) The Appropriation (Railways) No. 2 Bill, 1959**
 - (10) The Appropriation (Vote on Account) Bill, 1959**
 - (11) The Chartered Accountants (Amendment) Bill, 1958, as passed by Rajya Sabha.**
 - (12) The Appropriation (No. 2) Bill, 1959**
 - (13) The Finance Bill, 1959**
 - (14) The Indian Lighthouse (Amendment) Bill, 1959**
 - (15) The Coal Grading Board (Repeal) Bill, 1959**
 - (16) The Reserve Bank of India (Amendment) Bill, 1959**

*A Motion for suspension of first proviso to Rule 74 in its application to the motion for reference of the Bill to a Joint Committee was adopted.

**The Bill was introduced in Rajya Sabha.

†Bill has since been returned by Rajya Sabha with Amendments.

- (17) The Bengal Finance (Sales Tax) (Delhi Amendment) Bill, 1959
- (18) The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1959
- (19) The Appropriation (No. 3) Bill, 1959
- (20) The Appropriation (Railways) No. 3 Bill, 1959
- (21) The Cost and Works Accountants Bill, 1959, as passed by Rajya Sabha.
- (22) The Census (Amendment) Bill, 1959, as passed by Rajya Sabha.

(vii) Bills returned by Rajya Sabha with amendments and laid on the Table—

- (1) The Cinematograph (Amendment) Bill, 1958
- (2) The Pharmacy (Amendment) Bill, 1959

(viii) Bills returned by Rajya Sabha with amendments—Amendments agreed to—

- * (1) The Parliament (Prevention of Disqualification) Bill, 1958
- (2) The Cinematograph (Amendment) Bill, 1958.

(ix) Bills passed by Houses of Parliament and assented to by the President—laid on the Table—

- (1) The Appropriation (Railways) No. 4 Bill, 1958.
- (2) The Appropriation (No. 5) Bill, 1958.
- (3) The Appropriation (Railways) No. 5 Bill, 1958.
- (4) The Indian Tariff (Amendment) Bill, 1958.
- (5) The Foreign Exchange Regulation (Amendment) Bill, 1958.
- (6) The High Court Judges (Conditions of Service) Amendment Bill, 1958.
- (7) The Poisons (Amendment) Bill, 1958.
- (8) The Assam Rifles (Amendment) Bill, 1958.
- (9) The Prevention of Disqualification (Amendment) Bill, 1958.
- (10) The Salaries and Allowances of Members of Parliament (Amendment) Bill, 1958.
- (11) The Himachal Pradesh Legislative Assembly (Constitution and Proceedings) Validation Bill, 1958.
- (12) The Orissa Weights and Measures (Delhi Repeal) Bill, 1958.
- (13) The Representation of the People (Amendment) Bill, 1958.
- (14) The Delhi Rent Control Bill, 1958.
- (15) The Indian Income-Tax (Amendment) Bill, 1959.
- (16) The Appropriation Bill, 1959.
- (17) The Cinematograph (Amendment) Bill, 1959.
- (18) The Appropriation (Railways) Bill, 1959.
- (19) The Appropriation (Railways) No. 2 Bill, 1959.
- (20) The Appropriation (Vote on Account) Bill, 1959.

*Bill was returned to Rajya Sabha with consequential amendments.

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- (21) The Delhi Land Reforms (Amendment) Bill, 1959.
- (22) The Workmen's Compensation (Amendment) Bill, 1959.
- (23) The Delhi Panchayat Raj (Amendment) Bill, 1959.
- (24) The Parliament (Prevention of Disqualification) Bill, 1959.
- (25) The Appropriation (No. 2) Bill, 1959.
- (26) The Finance Bill, 1959.
- (27) The Reserve Bank of India (Amendment) Bill, 1959.

B. PRIVATE MEMBERS' BILLS

(i) Introduced—

- (1) The Indian Fire-arms Bill, 1959 by Shri Uma Charan Patnaik.
- (2) The Criminal Law (Amendment) Bill, 1958 (*Omission of section 7*) by Shri Jagdish Awasthi.
- (3) The Minimum Price of Jute Bill, 1959 by Shri Jhulan Sinha.
- (4) The Hydrogenation of Oils (Offences) Bill, 1959 by Shri Arjun Singh Bhadauria.
- (5) The Banking Companies (Amendment) Bill, 1959 (*Amendment of section 46 and insertion of new section 53A*) by Shri Ram Krishan Gupta.
- (6) The Bank of Patiala Merger Bill, 1959 by Shri Ram Krishan Gupta.
- (7) The Representation of the People (Amendment) Bill, 1959 (*Amendment of section 73*) by Shri Hem Raj.
- (8) The Indication of Prices of Commodities Bill, 1959 by Shri Ram Shanker Lal.
- (9) The Charitable and Religious Trusts (Amendment) Bill, 1959 (*Amendment of sections 3 and 4 and insertion of new sections 7A and 7B*) by Shri Ram Krishan Gupta.
- (10) The Fixation of Price of Foodgrains Bill, 1959 by Shri Jhulan Sinha.
- (11) The Port Haj Committees (Amendment) Bill, 1959 (*Amendment of sections 1 and 6 and substitution of sections 3 and 4*) by Shri A. K. Gopalan.
- (12) The Indian Penal Code (Amendment) Bill, 1959 (*Insertion of new section 383A*) by Shri Kashi Nath Pandey.
- (13) The All India Domestic Servants Bill, 1959 by Shri Kanhaiya Lal Balmiki.
- (14) The Indian Penal Code (Amendment) Bill, 1959 (*Amendment of section 309*) by Shri Ram Krishan Gupta.
- (15) The Foreign Exchange Regulation (Amendment) Bill, 1959 (*Amendment of sections 2 and 23 and omission of sections 19A, 23D, 23E and 23F*) by Shri Ram Krishan Gupta.

(ii) Motions for introduction negated—

- (1) The Cooperative Societies Bill, 1959 by Shri Arjun Singh Bhadauria.
- (2) The Population Control Bill, 1959 by Shri Balkrishna Wasnik.

(iii) Extension of time for eliciting opinions on Bill—

The Sikh Gurdwaras Bill, 1958 by Sardar Amar Singh Saigal—Time extended up to the 30th July, 1959.

(iv) Debate adjourned—*Sine die*—

The Indian Fire-arms Bill, 1959 by Shri Uma Charan Patnaik.

(v) Negatived—

- (1) The Parliamentary Privilege Bill, 1958 by Shri Naushir Bharucha.
- (2) The Code of Civil Procedure (Amendment) Bill, 1958 (*omission of section 87B*) by Shri M. L. Dwivedi.
- (3) The Child Sanyas Diksha Restraint Bill, 1957 by Shri Diwan Chand Sharma.
- (4) The Arbitration (Amendment) Bill, 1957 (*Amendment of sections 2 and 39 and insertion of new Chapter IVA*) by Shri Raghunath Singh.

(vi) Withdrawn—

- (1) The Representation of the People (Amendment) Bill, 1958 (*Amendment of sections 56 and 123*) by Shri Radha Raman.
- (2) The Indian Railways (Amendment) Bill, 1957 (*Insertion of new section 99A and amendment of sections 113, 118 and First Schedule*) by Shri Jhulan Sinha.
- (3) The Code of Criminal Procedure (Amendment) Bill, 1958 (*Amendment of sections 342 and 562*) by Shri Raghupir Sahai.
- (4) The Institution of Chartered Engineers Bill, 1958 by Shri Narayan Ganesh Goray.

(vii) Motion for Circulation—Under consideration—

The Equal Remuneration Bill, 1957 by Shrimati Renu Chakravartty.

3. Calling Attention—Statements made/laid regarding Notices under Rule 197

Serial No.	Subject	Name of the Member	Name of Minister and the date of the statement
1	2	3	4
1.	Soaring food prices in the country resulting in distress to people in general.	Shri Ram Krishan	Shri Ajit Prasad Jain 10-2-59.
2.	Strike by sugar-cane growers in Uttar Pradesh as a result of refusal by Government to increase the price of sugar-cane.	Shri Naushir Bharucha	Shri Ajit Prasad Jain 11-2-59.
3.	Death of some Railway employees and injuries to others due to falling of a girder of a bridge on Gadag-Sholapur section of Southern Railway on the 8th February, 1959.	Shri K. T. K. Tanigamani	Shri S. V. Ramaswamy 12-2-59.
4.	Alleged harassment of a marriage party of Scheduled Castes in a village in Tehri (U.P.) on the 14th January, 1959.	Shri Bhaurao Krishnarao Gaikwad	Shri Govind Ballabh Pant 20-2-59.

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1	2	3	4
5.	Lay-off at Indian Standard Wagon Co. of M/s. Martin Burn Ltd., of Burnpur.	Shrimati Renu Chakravarty	Shri Gulzarilal Nanda 23-2-59.
6.	Statement of the Irrigation Minister of Bihar reported in the Press on 24-2-59 regarding Gandak Project.	Shri Jhulan Sinha	Hafiz Mohammad Ibrahim 27-2-59.
7.	Outcome of the recent talks held at Karachi between India and Pakistan on the outstanding border disputes between the two countries.	Shri A. M. Tariq	Shrimati Lakshmi N. Menon 3-3-59.
8.	Resumption of activities by the hostile Nagas in Assam	Shrimati Ila Palchoudhuri	Shrimati Lakshmi N. Menon 6-3-59.
9.	Fire in a section of the Giridih Colliery on the 2nd March, 1959, resulting in the death of four persons.	Shri Atal Bihari Vajpayee	Shri Lalit Narayan Mishra 10-3-59.
10.	Reported winding up of the Rehabilitation Department.	Shri Naushir Bharucha	Shri Mehr Chand Khanna 16-3-59.
11.	Reported refusal by the Pakistan Government to hold a meeting to discuss the question of revival of border trade with India.	Shrimati Ila Palchoudhuri	Shrimati Lakshmi N. Menon 23-3-59.
12.	Accident to Calcutta-Bombay Mail near Chakradharpore on the South-Eastern Railway on the 20th March, 1959.	Shrimati Ila Palchoudhuri	Shri Shah Nawaz Khan 26-3-59.
13.	Firing by Portuguese soldiers on Indian constables on the Banda border and violation of Indian territory on the 26th March, 1959.	Shri Atal Bihari Vajpayee	Shri Jawaharlal Nehru 30-3-59.
14.	Reported interim agreement between India and Pakistan about the use of the Indus River and its main tributaries for irrigation purposes.	Shri S. M. Banerjee	Hafiz Mohammad Ibrahim 6-4-59.
15.	Accident to the Cochin Express at Erode Junction on the 16th April, 1959 resulting in injuries to several people.	Shri Hem Barua	Shri S. V. Ramaswamy 20-4-59.
16.	Hunger strike undertaken by some workers of the Ajudhia Textile Mills, Delhi in connection with their demands.	Shri Radha Raman	Shri Abid Ali 1-5-59.

1	2	3	4
17.	Accident in Durgapur Steel Project on the 27th April, 1959, resulting in the death of five persons and injuries to seven others.	Shri S. Hansda	Sardar Swaran Singh 4-5-59.
18.	Reported claim by Pakistan Finance Ministry spokesman that India owed Pakistan Rs. 180 crores on account of partition debt.	Shrimati Ila Pal-choudhuri.	Shri Morarji Desai 7-5-59.
19.	Abnormal rise in the prices of sugar in U.tar Pradesh and the steps taken by Government in regard thereto.	Shri S. M. Banerjee	Shri A .M. Thomas 9-5-59.

4. President's Address

Subject	Laid on	Discussed on	Motion of Thanks adopted on	President's Message reported on
President's Address delivered on 9-2-1959.	9-2-59	13-2-59 16-2-59 17-2-59 18-2-59 19-2-59	19-2-59	23-2-59

5. Financial Business

A. (i) Railway Budget

Subject	Presented on	Discussed on	Voted on
Railway Budget for 1959-60	18-2-59	25-2-59 26-2-59 27-2-59 2-3-59 3-3-59	
Demand for Grant No. 1			3-3-59 } 4-3-59 4-3-59 }
Demands for Grants Nos. 2 to 20			4-3-59 } 5-3-59 5-3-59 }

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(ii) Supplementary Demands for Grants (Railways)

Subject	Presented on	Voted on
Supplementary Demands for Grants in respect of—		
(1) Budget (Railways) for 1958-59]	17-2-59	6-3-59
(2) Budget (Railways) for 1959-60]	27-4-59	5-5-59

B. (i) General Budget, 1959-60

Subject	Presented on	Discussed on	Voted on
1. General Budget for 1959-60	28-2-59	9-3-59 10-3-59 11-3-59 12-3-59	
2. Demands for Grants on Account, Budget (General) 1959-60	12-3-59

(ii) Demands for Grants (General Budget), 1959-60

Subject	Voted on
Demands for Grants in respect of :	
1. The Department of Atomic Energy	16-3-59
2. The Ministry of External Affairs	17-3-59
3. The Ministry of Education	17-3-59
4. The Ministry of Law	18-3-59
5. The Ministry of Home Affairs	20-3-59
6. The Ministry of Irrigation and Power]	23-3-59
7. The Ministry of Health	26-3-59
8. The Ministry of Information and Broadcasting	30-3-59
9. The Ministry of Steel, Mines and Fuel	31-3-59
10. The Ministry of Works, Housing & Supply	1-4-59
11. The Ministry of Scientific Research and Cultural Affairs	2-4-59
12. The Ministry of Transport and Communications	4-4-59
13. The Ministry of Labour and Employment	6-4-59

Subject	Voted on
14. The Ministry of Food and Agriculture	8-4-59
15. The Ministry of Defence	9-4-59
16. The Ministry of Rehabilitation	11-4-59
17. The Ministry of Community Development and Co-operation	15-4-59
18. The Ministry of Commerce and Industry	16-4-59
19. The Ministry of Finance	20-4-59
20. The Department of Parliamentary Affairs	} 20-4-59
21. Lok Sabha	
22. Rajya Sabha	
23. Secretariat of the Vice-President	

(iii) Supplementary Demands for Grants (General)

Subject	Presented on	Voted on
Supplementary Demands for Grants in respect of the Budget (General) for 1958-59	17-2-59	23-2-59

(iv) Demands for Excess Grants—Budget (General)

Subject	Presented on	Voted on
Demands for Excess Grants in respect of the Budget (General), 1955-56	29-4-59	4-5-59

6. Half-An-Hour Discussions under Rule 55

Subject	Name of Member	Date
1. Points arising out of the answer given on the 27th February, 1959 to Starred Question No. 731 regarding prices of paddy in Madhya Pradesh.	Shri Shraddhakar Supakar	18-3-1959
2. Points arising out of the answer given on the 11th February, 1959 to Unstarred Question No. 112 regarding ghat to ghat booking between Mahendra Ghat and Pahleza Ghat.	Shri Rajendra Singh	31-3-1959

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Subject	Name of Member	Date
3. Points arising out of the answer given on the 11th March, 1959 to Starred Question No. 1102 regarding Indianisation of Foreign Firms in India.	Shri K.T.K. Tangamani	24-4-1959
4. Points arising out of the answer given on the 3rd April, 1959 to Starred Question No. 1649 regarding raids by Dacoits from Pakistan.	Shri Harish Chandra Mathur	29-4-1959
5. Points arising out of the answer given on the 14th April, 1959 to Starred Question No. 1820 regarding the Employees' Provident Fund Scheme.	Shri Kashi Nath Pandey	4-5-1959
6. Points arising out of the answer given on the 10th February, 1959 to Unstarred Question No. 41 regarding Villiers Colliery Talcher.	Shri Chintamani Panigrahi	8-5-1959

7. *Discussions on Matters of Urgent Public Importance under Rule 193*

Subject	Name of Member	Date
1. Purchase of railway sleepers from abroad at higher prices and the steps taken to increase indigenous supply.	Shri Vidya Charan Shukla	23-4-1959
2. Situation in Tibet and the Prime Minister's statement thereon.	Shri R.K. Khadilkar	8-5-1959

8. *Members*

(i) *Oath or Affirmation*

Names of Members who made and subscribed the oath or affirmation and took their seats.	Language	Date on which oath or affirmation was made
1. Shri Bhola Nath Biswas	English	9-2-1959
2. Shri Prabhu Narain Singh	Hindi	11-2-1959
3. Dr. M.S. Aney	English	11-2-1959
4. Shri Inderjit Lal Malhotra	English	11-4-1959

(ii) Obituary References

Names of Members	Date on which reference made
1. Shri Thakar Das Malhotra, sitting Member of Lok Sabha	9-2-1959
2. Shri Ranendranath Basu, Member of the former Central Legislative Assembly	9-2-1959
3. Shri Vithal Narayan Chandavarkar, Member of the former Central Legislative Assembly.	9-2-1959
4. Shri Siddappa Hosmani, Member of the former Central Legislative Assembly	19-2-1959
5. Shri Vedlapatla Gangaraju, Member of the former Central Legislative Assembly	23-2-1959
6. Dr. M.R. Jayakar, Member of the former Central Legislative Assembly and the Constituent Assembly of India	11-3-1959
7. Shri Kashinathrao Vaidya, Member of the Provisional Parliament	16-3-1959
8. Shri Kala Venkata Rao, Member of the Constituent Assembly of India and the Provisional Parliament	28-3-1959
9. Shri Usha Nath Sen, Member of the former Central Legislative Assembly	21-4-1959
10. Master Nand Lal, Member of the Constituent Assembly of India and Provisional Parliament.	22-4-1959
11. Dr. Keshavlal Vithaldas Thakkar, Member of the Provisional Parliament	9-5-1959

(iii) Arrest or Detention:

Chaudhary Pratap Singh Daulta was arrested on the 10th March, 1959.

(iv) Conviction:

Chaudhary Pratap Singh Daulta was convicted on the 10th March, 1959.

(v) Release:

Chaudhary Pratap Singh Daulta was released on 25th March, 1959.

(vi) Externment:

Shri A. K. Goplan was externed from Punjab on 14th March, 1959.

(vii) Suspension:

Shri Arjun Singh Bhadauria was suspended on 9th April, 1959 from the service of the House for seven days.

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(viii) Leave of Absence:

The following members were granted leave of absence from the sittings of the House for the periods mentioned against each:—

1. Shri Chandramani Kalo 17th November to 8th December, 1958 (Sixth Session), and 19th February to 15th March, 1959 (Seventh Session).
2. Shri Nana Patil 17th November to 19th December, 1958 (Sixth Session).
3. Shri Chandikeshwar Sharan Singh Ju Deo 4th December to 20th December, 1958 (Sixth Session) and 2nd March to 28th April, 1959 (Seventh Session).
4. Shri Surti Kistaiya 1st December to 20th December, 1958 (Sixth Session).
5. Shri K. S. Ramaswamy 17th November to 17th December, 1958 (Sixth Session).
6. Shri K. G. Deshmukh 9th February to 28th February, 1959 (Seventh Session).
7. Shri S. C. Choudhury 9th February to 8th April, 1959 (Seventh Session).
8. Shri Chheda Lal Gupta 9th February to 28th February, 1959 and 1st March to 28th April, 1959 (Seventh Session).
9. Shrimati Lalita Rajya Laxmi 9th February to 9th March, 1959 (Seventh Session).
10. Shri Narsingha Malla Deb 9th February to 2nd March, 1959 (Seventh Session).
11. Shri M. K. M. Abdul Salam 9th February to 28th February, 1959 (Seventh Session).
12. Shri Bhagwan Din Mishra 9th February to 4th March, 1959 (Seventh Session).
13. Shri Rungsung Suisa] 9th February to 10th March, 1959 (Seventh Session).
14. Shri Chowkhamoon Gohain 17th November to 20th December, 1958 (Sixth Session) and 9th February to 28th February, 1959 (Seventh Session).
15. Dr. K. B. Menon 3rd March to 30th April, 1959 (Seventh Session).
16. Shri Chapalakanta Bhattacharyya 11th February to 20th March, 1959 (Seventh Session).
17. Shri Bishanchandar Seth 9th February to 1st March, 1959 (Seventh Session).
18. Sardar Baldev Singh 9th February to 8th April, 1959 (Seventh Session).
19. Shrimati Masfida Ahmed 9th February to 20th March, 1959 (Seventh Session).

- 20 Maulana Abdur Rahman 9th February to 20th March, 1959 (Seventh Session).
- 21 Kunwarani Vijaya Rajc 9th February to 8th April, 1959 and 9th April to 8th May, 1959 (Seventh Session).
- 22 Shri Jogendra Sen-Mandi 7th March to 23rd March, 1959 (Seventh Session).
- 23 Shri Jogendra Nath Hazarika 23rd February to 20th April, 1959 (Seventh Session).
- 24 Pandit Hiralal Shastri 15th February to 14th April, 1959 (Seventh Session).
- 25 Shri Fatehsinhrao Pratapsinhrao Gaekwad. . . . 11th April to 8th May, 1959 (Seventh Session).
- 26 Shrimati Parvathi M. Krishnan 11th March to 8th May, 1959 (Seventh Session).
- 27 Her Highness Maharani Vijaya Rajc Scindia of Gwalior. . . . 11th April to 8th May, 1959 (Seventh Session).
- 28 Shri R. Kanakasabai 26th March to 8th May, 1959 (Seventh Session).
- 29 Shri U. Muthuramalinga Thevar 28th February to 27th April, 1959 (Seventh Session).
- 30 Shri T. C. N. Menon 3rd March to 20th April, 1959 (Seventh Session).

9. (i) *Motions*

Brief subject	Under rule	Member	Date of discussion	Decision of the House
1. Deterioration in the Standard of Games and Sports.	342	Shri T. B. Vittal Rao	20-2-59	Motion withdrawn by Leave of the House.
2. Agreement entered into by the Government of India with M/s. Merk & Co., of Rahway, New Jersey, for the Manufacture of Streptomycin and Dihydrostreptomycin at Hindustan Antibiotics (Private) Ltd.	191	Shri Shamrao Vishnu Parulekar.	5-3-59	Negatived.
3. The Report of Inquiry into the Chinakuri Colliery Disaster.	342	Shrimati Renu Chakravartty.	2-4-59	

Brief Subject	Under rule	Member	Date of Discussion	Decision of the House
4. The Report of the Commissioner for Scheduled Castes and Scheduled Tribes for the year 1957-58.	191	Shrimati Violet Alva	24-4-59 27-4-59	The motion was adopted.
5. The Report of the Indian Government Delegation to the 41st (Maritime) Session of the International Labour Conference held at Geneva in April-May, 1958.	191	Shri K. T. K. Tangamani.	28-4-59	Do.
6. The Report of the University Grants Commission for the period April, 1957 — March, 1958.	191	Dr. K. L. Shrimali	4-5-59 5-5-59	Do.
7. The Report of the Sanskrit Commission, 1956-57.	191	Shri Shradhdhakar Supakar.	5-5-59 6-5-59 7-5-59	Discussion not concluded.
8. Eighth Report of the Union Public Service Commission.	191	Shri B. N. Datar	7-5-59 9-5-59	The Motion was adopted.

(ii) *Motions for modification of Rules and Regulations laid on the Table:*

Brief subject	Name of Member	Date on which moved	Decision of the House
Central Civil Services (Conduct) Rules, 1955 (as amended upto 3-3-1959).	Shri S. M. Banerjee	9-5-59	Negatived.

10. *Questions of Privilege*

Brief subject	Name of Member	Date on which motion moved/discussed	Decision of the House
1. Certain remarks made by Shri M.O. Mathai in his letter to the Prime Minister as reported in the Press on 17-1-1959.	Shri Atal Bihari Vajpayee raised the question and Shri Hirendra Nath Mukerjee moved the motion for reference of the matter to the Committee of Privileges.	10-2-1959	The motion referring the matter to the Committee of Privileges was adopted.

Brief Subject	Name of Member	Date on which motion moved/discussed.	Decision of the House
2. Alleged leakage of Budget figures for 1959-60 relating to Manipur.	Shri Laisram Achaw Singh.	10-3-1959	Speaker ruled that no breach of privilege was involved.
3. Alleged leakage of Budget proposals for 1959-60.	Shri S.M. Banerjee	10-3-1959	Do.
4. Alleged reflections by the Chief Minister of Orissa in the Orissa Legislative Assembly on the 17th March, 1959, on Members of Parliament.	H.H. Maharaja Pratap Keshari Deo.	26-3-1959	Speaker withheld his consent to raising of the matter.
5. Certain remarks against members of Praja Socialist Party reported in the Press to have been made in Lok Sabha by Shri Hirendra Nath Mukerjee on the 1st April, 1959.	Shri Nath Pai	13-4-1959	The Deputy Speaker withheld his consent to raising of the matter.
6. Certain remarks reported to have been made against Shri Frank Anthony by a member of Lok Sabha in connection with the Resolution moved by him (Shri Anthony) on the 24th April, 1959 for the inclusion of English in the Eighth Schedule of the Constitution.	Shri Frank Anthony	5-5-59	Speaker withheld his consent on 9-5-1959 to the raising of the matter.

11. *Papers Laid on the Table:*

(i) By Government	381
(ii) By Private Members	2

12. *Petitions*

(i) Presented by Members	7
(ii) Reported by Secretary	1

13. *Questions Answered*

(i) Starred	2310
(ii) Unstarred	4281
(iii) Short Notice	33

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14. Resolutions

(i) Government Resolution:

Brief subject	Minister	Date of Discussion	Decision of the House
Extension of the period for the continuance in force of the recommendations of the Railway Convention Committee, 1954 governing the arrangements between Railway finance and general finance approved by Lok Sabha by a Resolution adopted on 16th December, 1954, by one year up to the 31st March, 1961.	Shri Jagjivan Ram	[28-4-1959	Adopted.

(ii) Private Members' Resolutions:

Subject	Member	Date of Discussion	Decision of the House
1. Central Control of all Public Service Commission in the Country.	Shri Subiman Ghose	19-12-1958 13-2-1959	Withdrawn by leave of the House.
2. Second Instalment of Interim Relief to Central Government Employees.	Shri S. M. Banerjee	{13-2-1959 {27-2-1959	Negated.
3. Licensing of new Industrial units.	Shri P. K. Vasudevan Nair	{27-2-1959 {13-3-1959	Negated.
4. Co-operative Farming . . .	Shri Uma Charan Patnaik	{13-3-1959 28-3-1959	Adopted as amended.
5. Malpractices in foreign exchange.]	Shri V.P. Nayar	{28-3-1959 {11-4-1959	Negated.
6. Export of Monkeys . . .	Shri Mohan Swarup]	11-4-1959 {24-4-1959	Withdrawn by leave of the House.
7. Inclusion of English in the Eighth Schedule of the Constitution.	Shri Frank Anthony	{24-4-1959 {8-5-1959	Discussion not concluded.

15. Statements by Ministers

Subject	Name of Minister	Date
1 Correcting the import figures of raw films furnished by him during the half-an-hour discussion held on the 16th December, 1958 relating to the Film Industry.	Shri Nityanand Kanungo .	13-2-1959

	Subject	Name of Minister	Date
2	Order of Government Business for the week commencing the 16th February, 1959.	Shri Satya Narayan Sinha	13-2-1959
3	Correcting replies given on the 28th August, 1958 to supplementaries on Starred Question No. 644 regarding Postal Services in rural areas.	Shri S.K. Patil . . .	16-2-1959
4	Laying on the Table of the River Boards Rules, 1958.	Hafiz Mohammad Ibrahim . .	16-2-1959
5	Dispute in the Raza and Buland Sugar Mills in Rampur.	Shri Abid Ali . . .	16-2-1959
6	Order of Government Business for the week commencing the 23rd February, 1959.	Shri Satya Narayan Sinha	20-2-1959
7	Correcting reply given on the 10th February, 1959 to supplementaries on Starred Question No. 4 regarding arrest of Captain Kinnier.	Shrimati Lakshmi N. Menon.	23-2-1959
8	Correcting the reply given on the 15th December, 1958, to supplementaries on Starred Question No. 947 regarding Neyveli Thermal Power Station.	Shri Keshava Deva Malavia . .	25-2-1959
9	Alleged refusal by the State Trading Corporation to supply Caustic Soda to Members of the Non-Power Soap Manufacturers' Association.	Shri Nityanand Kanungo	26-2-1959
10	Order of Government Business for the week commencing the 2nd March, 1959.	Shri Satya Narayan Sinha] . .	27-2-1959
11	Statement regarding the U.S. Pakistan bilateral military pact signed at Ankara on the 5th March, 1959.	Shri Jawaharlal Nehru . .	6-3-1959
12	Closure of Maheshwari Devi Jute Mills, Kanpur.	Shri Abid Ali . . .	6-3-1959
13	Order of Government Business for the week commencing the 9th March, 1959.	Shri Satya Narayan Sinha . .	6-3-1959
14	Order and dates of discussion and Voting on the Demands for Grants in respect of the Budget (General), 1959-60.	Shri Satya Narayan Sinha	9-3-1959
15	Firing by Pakistanis on the Assam Border.	Shrimati Lakshmi N. Menon	11-3-1959
16	Three agreements for military aid signed recently between the U.S.A. and Turkey, Iran and Pakistan.	Shri Jawaharlal Nehru	13-3-1959

*The Statement was laid on the Table in response to a Calling Attention Notice as the member who had Tabled the notice was absent.

[P.T.O.]

Subject	Name of Minister	Date
17 Order of Government Business for the week commencing the 16th March, 1959.	Shri Satya Narayan Sinha	13-3-1959
18 Demands of the domestic workers	Shri Abid Ali	16-3-1959
19 Correcting the reply given on the 12th March, 1959 to a supplementary on S. Q. No. 1147 regarding location of Second Shipyard.	Shri Raj Bahadur	20-3-1959
20 Order of Government Business for the week commencing the 23rd March, 1959.	Shri Satya Narayan Sinha	20-3-1959
21 Situation in Tibet	Shri Jawaharlal Nehru	23-3-1959
22 Demands of domestic workers	Shri Gulzarilal Nanda	26-3-1959
23 Order of Government Business for the week commencing the 30th March, 1959.	Shri Satya Narayan Sinha	28-3-1959
24 Correcting reply given on 12-3-59 to a Supplementary on S. O. No. 1161 regarding International Wheat Conference.	Shri A. M. Thomas	1-4-1959
25 Decision of the President to refer to the Supreme Court for Opinion certain issues concerning implementation of the Agreement with Pakistan relating to the exchange of Beru Bari Union and Cooch-Bihar enclaves.	Shri Jawaharlal Nehru	2-4-1959
26 Scheme of State trading in foodgrains provisionally decided by the Government.	Shri Ajit Prasad Jain	2-4-1959
27 Crossing of the border and arrival in Indian territory on the 31st March, 1959 of the Dalai Lama of Tibet and his entourage. ●	Shri Jawaharlal Nehru	3-4-1959
28 Order of Government Business for the week commencing the 6th April, 1959.	Shri Satya Narayan Sinha	4-4-1959
29 Correcting reply given on the 27th February, 1959 to a Supplementary on Starred Question No. 722 regarding training of Refractionists and Opticians.	Shri D. P. Karmarkar	6-4-1959
30 Correcting reply given on the 5th March, 1959 to Supplementaries on Starred Question No. 933 regarding Neyveli Lignite Project.	Shri Gajendra Prasad Sinha	7-4-1959
31 Change in the order of Discussion and Voting on the Demands for Grants in respect of the Budget (General), 1959-60.	Shri Satya Narayan Sinha	7-4-1959

Subject	Name of Minister	Date
32 Order of Government Business for the week commencing the 14th April, 1959	Shri B. R. Bhagat. (on behalf of Shri Satya Narayan Sinha.)	11-4-1959
33 Shooting down of an I.A.F. Canberra aircraft by the Pakistan Air Force on the 10th April, 1959.	Shri V. K. Krishna Menon	11-4-1959
34 Correcting the statement laid on the Table on the 2nd March, 1959 in reply to Starred Question No. 775 regarding Banaras Hindu University.	Dr. K. L. Shrimali	16-4-1959
35 Order of Government Business for the week commencing the 20th April, 1959.	Shri Satya Narayan Sinha	18-4-1959
36 Shooting down of an Indian Air Force Canberra Jet by Pakistan Air Force.	Shri V. K. Krishna Menon	21-4-1959
37 Change in the Order of Government Business for the week ending Saturday, the 25th April, 1959.	Shri Satya Narayan Sinha	22-4-1959
38 Change in the Order of Government Business for the week ending Saturday, the 25th April, 1959.	Do.	23-4-1959
39 Order of Government Business for the week commencing the 27th April, 1959.	Do.	24-4-1959
40 Tibet and the Prime Minister's talks with the Dalai Lama.	Shri Jawaharlal Nehru	27-4-1959
41 Change in the Order of Government Business for the week ending Saturday, the 2nd May, 1959.	Shri Satya Narayan Sinha	27-4-1959
42 Correcting the statement regarding action taken by Government on Assurances laid on the Table on the 18th December, 1959.	Do.	28-4-1959
43 Correcting the reply given to a Supplementary on Starred Question No. 1593 regarding Railway Workshop at Mysore.	Shri Shah Nawaz Khan	28-4-1959
44 Correcting the reply given to a Supplementary on Starred Question No. 1960 regarding Maps published in China and Russia.	Shrimati Lakshmi N. Menon	30-4-1959
45 Order of Government Business for the week commencing the 4th May, 1959.	Shri Satya Narayan Sinha	1-5-1959
46 Additional item of Business to be taken up during the week ending Saturday the 9th May, 1959.	Do.	5-5-1959

[P.T.O.]

Subject	Name of Minister	Date
47 India: Writers Agreement between the Government of India and the Government of Pakistan for the period from the 1st April, 1959 to 31st March, 1960.	Haiz Mohammad Ibrahim	6-5-1959
43 Discovery of a new Coal Seam in Singrauli Coalfield.	Shri Keshava Deva Malaviya	6-5-1959
49 Correcting the information given by Dr. Panjabrao S. Deshmukh in his speech on the Demands for Grants of the Ministry of Food and Agriculture.	Dr. Panjabrao S. Deshmukh	8-5-1959
50 Laying of the Table of Notifications extending the Employees' Provident Funds Act, 1952 to road motor transport establishments.	Shri Abid Ali	9-5-1959

16. Statement by Member

Subject	Name of Member	Date
Certain matters arising out of the speech of the Deputy Minister of Labour on the 18th February, 1959 about Chinakuri Mine Disaster.	Shrimati Renu Chakravartty	17-3-1959

17. Announcement by Speaker

Subject	Date
1. Circulation to Members of reports of Government Companies prior to their being laid on the Table of the House under sub-section (1) of Section 639 of the Companies Act, 1959.	11-3-1959
2. The Speaker agreed to the request of the Minister of Finance that the Reports of the Vivian Bose Board of Enquiry and the Union Public Service Commission regarding the conduct of certain officials concerned with the investments of the Life Insurance Corporation and Government's decisions thereon be circulated to Members during inter-session and be laid on the Table next Session.	17-5-1959

18. Number of Divisions held

13

M. N. KAUL.
Secretary

1950

GIPND—LS I—359 (D) LS—14-5-59—1,200.